

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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**LOK SABHA
STARRED QUESTION No. 93
TO BE ANSWERED ON FRIDAY, THE 21st JULY, 2017
ASHADHA 30, 1939 (SAKA)**

IMPLEMENTATION OF GST

**93. SHRI KRUPAL BALAJI TUMANE, SHRIMATI BHAVANA
PUNDALIKRAO GAWALI PATIL**

Will the Minister of FINANCE be pleased to state -

- (a) The names of the departments in the country which have appealed to the Government to defer the implementation of Goods and Services Tax (GST) and the action taken by the Government thereon;
- (b) Whether these departments have expressed their inability to implement the new tax regime; and
- (c) If so, the details thereof?

**ANSWER
FINANCE MINISTER
(SHRI ARUN JAITLEY)**

(a) to (c) A Statement is laid on the table of the House.

**STATEMENT AS REFERRED TO IN REPLY TO PARA A TO C OF LOK
SABHA STARRED QUESTION NO 93 FOR ANSWER ON 21ST JULY 2017/
ASHADHA 30, 1939 (SAKA) REGARDING IMPLEMENTATION OF GST**

- (a) No department in the country has appealed to the Government regarding deferment of implementation of GST.
- (b) No.
- (c) NA